

GOLDEN GOENKA FINCORP LIMITED

(Registered Office: 1, British Indian Street, Room No- B 10, Kolkata- 700069)

Tel No.: (033) 2262 3827; Fax No.: (033) 4407 0020; Email: contact@goldengoenka.com

CIN: L65993WB1993PLC060377

Open Offer for acquisition of 4,94,61,966 (Four Crores Ninety Four Lakhs Sixty One Thousand Nine Hundred Sixty Six) fully paid-up equity shares of Rs. 5/- each of Golden Goenka Fincorp Limited ("GGFL") by Mr. Deepak Kothari, Mr. Uday Kothari and M/s. Lotus Capital Financial Services Limited (hereinafter collectively referred to as "the Acquirers") alongwith M/s. U.Y. Industries Private Limited and Dipak Kothari (HUF) (hereinafter collectively referred to as "the Persons Acting in Concert" or "PACs").

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers and the PACs, in connection with the Offer made by the Acquirers and the PACs in compliance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011"). The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers and the PACs has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Ekdin (Bengali Daily Kolkata Edition) and Mumbai Lakshwadeep (Marathi Daily Mumbai edition) on 06.02.2017.

1. Name of the Target Company : Golden Goenka Fincorp Limited
2. Name of the Acquirers and PACs : **Acquirers:**
Mr. Deepak Kothari, Mr. Uday Kothari and M/s. Lotus Capital Financial Services Limited
PACs:
M/s. U.Y. Industries Private Limited and Dipak Kothari (HUF)
3. Name of Manager to the Offer : VC Corporate Advisors Private Limited
4. Name of Registrar to the Offer : Niche Technologies Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Monday, June 19, 2017
 - b) Date of Closing of the Offer : Monday, July 03, 2017
6. Date of Payment of Consideration : Wednesday, July 12, 2017
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 5.63/- per equity share		Rs. 5.63/- per equity share	
7.2.	Aggregate number of shares tendered	4,94,61,966		2,600	
7.3.	Aggregate number of shares accepted	4,94,61,966		2,600	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 27,84,70,868.58/-		Rs. 14,638/-	
7.5.	Shareholding of the Acquirers and PACs before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	1,10,73,800 (5.81%)		1,10,73,800 (5.81%)	
7.6.	Shares Acquired by way of SPA <ul style="list-style-type: none">• Number• % of Fully Diluted Equity Share Capital	9,55,36,854 (50.22%)		9,55,36,854 (50.22%)	
7.7.	Shares Acquired by way of Open Offer <ul style="list-style-type: none">• Number• % of Fully Diluted Equity Share Capital	4,94,61,966 (26.00%)		2,600 (0.00%)	
7.8.	Shares acquired after Detailed Public Statement <ul style="list-style-type: none">• Number of shares acquired• Price of the shares acquired• % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers and the PACs <ul style="list-style-type: none">• Number• % of Fully Diluted Equity Share Capital	15,60,72,620 (82.04%)		10,66,13,254 (56.04%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders <ul style="list-style-type: none">• Number• % of Fully Diluted Equity Share Capital	Pre Offer 9,47,01,475* (49.78%)	Post Offer 3,41,65,709 (17.96%)	Pre Offer 9,47,01,475* (49.78%)	Post Offer 8,36,25,075 (43.96%)

*includes 1,10,73,800 equity share representing 5.81% held by the Acquirers and the PACs prior to the Open Offer.

8. The Acquirers and the PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI at www.sebi.gov.in.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 05.06.2017.

Issued by Manager to the Offer on behalf of the Acquirers and PACs:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

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